अर्भ राजीव

Declaration of Assets and Liabilities

Year....2021-22......

I,...RAJ KUMARI, daughter of .. MUNNA PRASAD CHOUHAN, aged 28 yrs,

belonging to Stenographer & Private Secretary services and presently working as

PERSONAL ASSISTANT, Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and

dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
			NIL	NIL	NIL	NIL
(i)	Cash	3,000=00			7.	-
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	S.B.I Saving A/C Rs. 90,200/- PPF- Rs. 1,030/- C.B.I Saving A/C RS. 15,000/-	-	-	-	-
(iii)	Bonds, Debentures and Shares in companies	NIL	-	-	-	-
(iv)	Other	LIC - 14,264 half yearly				
	financial institutions, NSS, Postal Savings, LIC Policies, etc	NSC - 90,000 NSC - 60,000	•	-	-	-
(v)	Motor Vehicles (details of make, etc.)	ACTIVA DLX BSxi BRO1EX - 8767		<u>-</u>	-	-
(vi)	Jewellery (give details of weight and value)	8 gm Gold 20 gm Silver	<u>-</u>	-	-	-
(vii)	Other assets, such as values of claims / interests	-	-		-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee. ρ_{a}

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	<u>-</u>	-	-	-	- 44
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	<u>-</u>	-		-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-		_	-	_
(v)	Others (such as interest in property)	-	-	-	-	•

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on	
(a)	(i) Loans from Banks		-	
	(ii) Loans from financial institutions	-	-	
	(iii) Government Dues:(a) dues to departments dealing with government accommodation	-	-	
	(b) dues to departments dealing with supply of water	_		
	(c) dues to departments dealing with supply of electricity		•	
	(d) dues to departments dealing with telephones		-	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		Proti Kermana	

Taves -	(f) Other dues, if any		-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A-Y 2021-22 income Tax Rs29,860/- PAN No. CGWPK5388P	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	
	(iv) Property Tax	-	-

Personal Detail	
GPF/CPF/PRAN No.	:- 11011429407
Gender	:- F (M/F)
Date of Birth	:- 1 6 0 2 1 9 9 3 (DD/MM/YY)
Class/Group	:- B (A/B/C)
Cader	:- Stenographer & Private Secretary Services (Full Name e.g. B.A.SBihar Administrative Service,

I hereby declare that the above details are true to the best of my knowledge and belief.

Patna

Signature Kymon

Name of Employee: RAJ KUMARI

Designation: PERSONAL ASSISTANT....

Department.....Bihar Vidhan Sabha, Patna

Note:

Home District

Place:....Patna........ Date:../4/.02/02?

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.